## **HIGH COURT OF ORISSA, CUTTAC**

## Notice No. OHC-COMP-CAMC-0003-2022-15558/ dated.30.09.2023

## NOTICE FOR REMOVAL OF BLACKLISTING

It is hereby notified that upon multiple requests received by **M/s ACCEL IT Services Pvt. Ltd., Bhubaneswar,** the Hon'ble Court resolved to remove the Blacklisting of the company after a period of one year from the date of imposition (i.e. 16.01.2023) of the Blacklisting by the Hon'ble Court with a condition that the aforesaid company **will not participate in any tender issued by the High Court of Orissa in future.** 

By order

**Registrar** (Judicial)